

(a) whether Bachelor of Physiotherapy (BPT) and Bachelor of Occupational Therapy (BOT) designed for a period of 4-1/2 years Pt. DDU Institute for Physically Handicapped has been stretching upto five years due to negligence and careless attitude by college administration towards future of students;

(b) if so, the details thereof for the last three years, along-with the reasons therefor, year-wise;

(c) whether an enquiry would be conducted and responsibility for late session and playing with the future of hundreds of students will be fixed;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) to (e) Information is being collected and will be laid on the table of the House.

Rajiv Gandhi National Fellowship for SC/ST students

1816. DR. BHALCHANDRA MUNGEKAR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether Government has reviewed the implementation of the Rajiv Gandhi National Fellowship for SC/ST students for doing M. Phil. and Ph.D.;

(b) the State-wise details of students for the last five years; and

(c) whether there is any plan to revise the scheme in terms of its conditions such as terms, courses and amount of fellowship?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) Implementation of the Rajiv Gandhi National Fellowship (RGNF) Schemes for Scheduled Castes (SCs) and Scheduled Tribes (STs) are periodically reviewed. The Scheme for SCs has been revised with effect from 01-04-2010. The number of new fellowships to be awarded, each year, therein has been increased from 1333 to 2000. The rates of fellowships awarded under both the Schemes have been increased to be at par with University Grants Commission (UGC) fellowship.

(b) State/Union Territory-wise number of SC/ST students to whom new fellowships have been awarded under the respective Schemes for SCs and STs during 2005-07 to 2010-11 is given in the Statement (*See below*).

(c) Presently, there is no such proposal.

Statement

State/Union Territory-wise and year-wise number of new fellowships awarded under the Schemes of Rajiv Gandhi National Fellowship for Scheduled Castes (SCs) and Scheduled Tribes (STs) during last five years

Sl. No.	Name of the State/ Union Territory	Number of New Fellowships awarded during the year									
		2005-07*		2007-2008		2008-2009		2009-10		2010-11	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	392	112	110	75	98	42	99	40	188	70
2.	Andaman and Nicobar	0	0	0	0	0	0	0	0	0	1
3.	Arunachal Pradesh	1	8	0	26	0	19	0	29	0	14
4.	Assam	9	13	17	18	19	37	38	45	24	30
5.	Bihar	65	2	58	2	81	4	84	7	143	6
6.	Chandigarh	0	0	1	0	1	0	0	0	2	0
7.	Chhattisgarh	13	9	17	1	18	13	25	10	17	15
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0	0	0
10.	Delhi	71	139	34	2	20	1	25	0	30	0
11.	Goa	0	0	0	0	0	0	0	0	0	0
12.	Gujarat	18	4	27	21	29	45	29	55	46	55
13.	Haryana	79	1	45	0	35	0	34	0	54	0
14.	Himachal Pradesh	43	21	24	26	14	5	12	4	22	11
15.	Jammu and Kashmir	20	13	13	12	10	25	11	10	10	12
16.	Jharkhand	25	45	11	29	19	41	17	12	14	57
17.	Karnataka	189	34	79	52	69	27	69	27	118	37
18.	Kerala	97	4	37	3	25	2	25	5	40	3
19.	Lakshadweep	0	0	0	0	0	1	0	0	0	0
20.	Madhya Pradesh	127	22	61	2	78	58	74	55	117	77
21.	Maharashtra	232	25	90	28	80	23	78	17	135	10
22.	Manipur	25	45	20	90	18	65	34	100	3	74

1	2	3	4	5	6	7	8	9	10	11	12
23.	Meghalaya	4	58	0	33	4	36	2	47	0	23
24.	Mizoram	0	14	0	33	0	27	5	42	0	15
25.	Nagaland	0	36	0	56	3	55	2	61	0	19
26.	Odisha	83	17	49	20	48	41	44	19	75	32
27.	Puducherry	2	0	13	0	1	0	1	0	5	0
28.	Punjab	40	2	23	0	58	0	56	0	84	0
29.	Rajasthan	134	120	92	91	79	61	77	56	120	62
30.	Sikkim	0	0	0	2	0	3	1	1	1	2
31.	Tamil Nadu	379	10	118	6	97	5	95	5	188	7
32.	Tripura	1	1	1	2	5	3	3	6	4	7
33.	Uttar Pradesh	506	23	311	10	290	1	279	1	436	6
34.	Uttarakhand	32	9	19	8	12	2	12	2	19	3
35.	West Bengal	79	6	63	19	122	25	102	11	105	19
TOTAL :		2666	793	1333	667	1333	667	1333	667	2000	667

*The RGNF Scheme was introduced with effect from 2005-06 and selection for the years 2005-06 and 2006-07 was done jointly.

Status of implementation of SC Sub Plan in Union Budget

†1817. SHRI RAGHUNANDAN SHARMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the details of status of implementation of Scheduled Caste sub-plan in Union Budget and States Budget during the last three years of governance of United Progressive Alliance (UPA); and

(b) State-wise details of allocated and unused funds for Scheduled Caste sub-plan during the years 2007-08 and 2011-12?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) and (b) Statement 21 of the Expenditure Budget (Vol. I) of the Central Government gives information regarding allocations under schemes of Ministries/Departments that are substantially meant for the welfare of Scheduled Castes and Scheduled Tribes. Copies of 'Statement 21' for the years 2008-09, 2009-2010 and 2010-11 are enclosed at Annexure I, II and III

† Original notice of the question was received in Hindi.